

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2922
TO BE ANSWERED ON 28.12.2018

ILLEGAL CHILD CARE INSTITUTIONS

2922. SHRIMATI SANTOSH AHLAWAT:
SHRI SUNIL KUMAR SINGH:
KUMARI SUSHMITA DEV:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state;

- (a) whether 550 Child Care Institutions/homes for children have been closed recently, if so, the details thereof along with the reason for closure;
- (b) whether it is a fact that a large number of unregistered/illegal Child Care Institutions/homes for children exists across the country, if so, the details thereof and the action taken by the Government against the illegal children homes, State/UT-wise particularly in Kerala;
- (c) whether the Government has conducted social audits of all the shelter homes for women and children since 2014 and if so, the details thereof from 2014 to 2018 and if not, the reasons therefor; and
- (d) whether the Government has any plan to conduct a social audit of all the CCIs in the country, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) & (b): As per the report submitted by the States / UTs (as on 18.09.2018), 539 institutions were closed on account of non-compliance of provisions of Juvenile Justice (Care and Protection of Children) Act, 2015 as found by inspection committee during inspections. The details are as per **Annexure-“A”**. The Ministry had commissioned a mapping exercise to ascertain the number of Child Care Institutions (CCIs) in 2015. As per the report of mapping, out of 9589 homes covered, only 3071 homes were found to be registered under the JJ Act, 2015. The Ministry pursued the matter with States/UTs. As a result, more than 8200 CCIs are registered under the JJ Act, 2015 as reported by the States in September, 2018.
- (c) & (d): The National Commission for Protection of Child Rights (NCPDR) has been directed to conduct the social audit of all CCIs in the country. Necessary action has been initiated in this regard. As regards women shelter homes, the provision has been made in the Swadhar Greh guidelines in 2018 that the State Government should ensure to conduct Social Audit with regard to the implementation of the Swadhar Greh Scheme.

Details of Closed CCIs (As on September, 2018)

S.No.	States/UTs	No. of CCIs Closed	
		Govt.	NGO
1.	Andaman & Nicobar		1
2.	Andhra Pradesh		78
3.	Chhatisgarh		1
4.	Gujarat	-	1
5.	Jharkhand	0	4
6.	Karnataka		21
7.	Madhaya Pradesh		4
8.	Maharastra		377
9.	Telangana		32
10.	Tripura		0
11.	Uttar Pradesh	0	20
	Total		539